NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.37/KB/2016

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

ATTENDANCE CO.	TORDER SHEET OF TH	E HEARING ON 25 July, 2	027/ 20100 11111
Name of the Company	Jai Kumar Karnani & Ors.		
	-Versus-		
Under Section	Karanani Finance Enterprise .Ltd. & Ors		
	397-397	1	6: 1 :11
No. Represent	gnation of Authorized tative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
Y HK. RATNANKE	POANERJI, SRADU	Lespondul nog 15	Airwan
2) HR. AIRHH	YA DASHUPTA, ATV		Willes Not
3) HR. ANNII	T BISWAS, ADV.		25/07/21/
1. MR. UTPAL 2. MR. D.N.SH	1	Pehtin	Eston
3		*	25/03/2017
1 MANJU BHU	TERIA, Adv.	Parpordent	1/
2. URMILA	MANRABORTY AC	Nos 12,3	2/2/12
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<u>25.07.2017 - C.P. No. 37 / KB / 2016 - Jai Kumar Karnani & Others - Versus-</u> Karanani Finance Enterprice Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the Petitioners as well as Respondents are present.

Both the party fairly submitted that the parties are under the settlement and there is chances of terms of settlement. Hence, prayed for some time.

Fixed on 22nd of August, 2017.

(MANORAMA KUMARI) MEMBER (J)